

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4378
ANSWERED ON:08.05.2007
REGULATING MATRICULATION SCHOOLS
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has issued any instructions to the State Governments for uniformly regulating the matriculation schools;
- (b) if so, the details thereof;
- (c) the steps taken/ to be taken to prevent the regulations issued arbitrarily by the all States;
- (d) whether any guidelines issued by the Courts regarding the manner of regulating matriculation schools:
- (e) if so, the details thereof; and
- (f) the steps taken/ to be taken by the Government in this regards?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

(a) to (c) No, Sir. School education is primarily within the purview of the State Governments. The National Policy on Education (NPE), 1986 as amended in 1992, envisages a National System of Education under which, up to a given level, all students irrespective of caste, creed, location or sex have access to education of a comparable quality. It includes a common education structure, a National Curriculum Framework and minimum levels of learning for each stage of education.

(d) to (e) The Delhi High Court in the case between Delhi Abhivavak Mahasangha V/s Union of India has laid down certain guidelines with regard to the amount of fee to be charged by the private schools in Delhi.